

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT**

**DISTRICT JUDGES – Promotion - Transfer and Posting of District Judge –
ORDERS - ISSUED.**

ROC.NO.237/2026-B.SPL.

NOTIFICATION NO.233-B.SPL.

**DATED:20.02.2026
READ:**

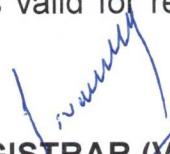
1. G.O.Ms.No.81, Law (LA & J-SC.F) Department, dated 30.12.2025 by the Government of Andhra Pradesh.
2. Letter Roc.No.41/2025-RC, dated 07.01.2026 from the Registrar (Recruitment), High Court of Andhra Pradesh.

The High Court made the following promotion, transfer and posting of District Judge:-

Sri T.Kesava, Principal Civil Judge (Senior Division), Rajampet, Kadapa District, who has been appointed as District and Sessions Judge by transfer on the basis of merit through departmental competitive examination (Accelerated Recruitment by Transfer) (10% quota) for the year 2025, vide G.O.Ms.No.81, Law (L & J-SC.F) Department, dated 30.12.2025, is transferred and posted as Special Court for trial of Offences under the Protection of Children from Sexual Offences (POCSO) Act, 2012, Kadapa (post kept vacant)

- i) Sri T.Kesava, shall handover charge of his post to the Additional Civil Judge (Senior Division) Kadapa, and proceed to his new station. He shall take charge of his post from Judge, III Additional District and Sessions Judge, Rajampet, Kadapa District.
- ii) The Additional Civil Judge (Senior Division), Kadapa, shall be in full additional charge of the post of Principal Civil Judge (Senior Division) Rajampet, Kadapa District, until further orders.

Note: The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officer and Incharge officer concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).

3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram village, near A.P. Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District – 522238, Andhra Pradesh.
7. The Principal District and Sessions Judge, Kadapa.
8. The Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Kadapa.
9. The Principal Civil Judge (Senior Division), Rajampet Kadapa District.
10. The Additional Civil Judge (Senior Division) Kadapa.
11. The District Treasury Officer, Kadapa.
12. The Sub Treasury Officer, Rajampet, Kadapa District.

13. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh.

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

Public Services - A.P. State Judicial Service – District Judges – Appointment of Sri T. Kesava, Civil Judge (Senior Division) as District Judge by transfer on the basis of merit through departmental competitive examination (Accelerated Recruitment by Transfer) (10% quota) - Orders – Issued.

LAW (LA&J – SC.F) DEPARTMENT

G.O.Ms.No.81

Dated:30-12-2025.
Read:

From the Registrar (Recruitment), High Court of AP, Letter ROC.No.41/ 2025-RC, dt. 09.12.2025

ORDER:

In the letter read above, the Registrar General (Recruitment), High Court of Andhra Pradesh has recommended the name of Sri T. Kesava, Civil Judge (Senior Division), Rajampet, YSR Kadapa District for appointment as District Judge who have been selected on the basis of merit through a Limited departmental competitive examination (Accelerated Recruitment by Transfer) (10% quota).

2. After careful consideration of the proposal of the Registrar (Recruitment), High Court of Andhra Pradesh, the Governor of Andhra Pradesh hereby appoints Sri T. Kesava, Civil Judge (Senior Division), Rajampet, YSR Kadapa District, as District Judge by transfer through a Limited Competitive Examination (Accelerated Recruitment by Transfer)(10% quota), under rule 4(2)(b)(ii) of the Andhra Pradesh State Judicial (Service and Cadre) Rules, 2007.

3. The District Judge appointed above shall be on officiation for a period of two (2) years from the date of assumption of charge as District and Sessions Judge.

4. The seniority among the direct recruit District Judges, District Judges appointed by Accelerated Recruitment by Transfer and the District Judges appointed by transfer will be determined as per the Schedule-A attached to the Andhra Pradesh State Judicial (Service and Cadre) Rules, 2007.

5. The Registrar (Recruitment), High Court of A.P. shall take necessary action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

GOTTAPU PRATIBHA DEVI
SECRETARY TO GOVERNMENT
LEGAL & LEGISLATIVE AFFAIRS & JUSTICE

To

The Officer concerned thro' the Registrar (Recruitment),
A.P. High Court, Nelapadu, Guntur Dist.

The Registrar (Recruitment), High Court of A.P., Nelapadu, Guntur Dist.

The Registrar General, A.P. High Court, Nelapadu, Guntur Dist.

The Pay & Accounts Officer, Mangalagiri.

The Accountant General, A.P., Vijayawada.

The Principal Secretary to Governor, Raj Bhavan, Vijayawada

Copy to:

The Principal Secretary to C.M.

The P.S. to C.S. to Government/ P.S. to Secretary, Law Dept.

SF/SC(3072759)

//FORWARDED::BY ORDER//

Khurshida Ali
SECTION OFFICER(SC)

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